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OA/75/88

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman  
Hon'ble Mr. P.M. Joshi : Judicial Member

21/1/1988

Mr. Girish Patel learned advocate for the  
time  
applicant seeks to obtain instructions regarding  
jurisdiction. Mr. J.D. Ajmera learned advocate for the  
respondent present. The case be posted on ~~25/2/1988~~  
for admission.

*P.H. Trivedi*

(P.H.Trivedi)  
Vice Chairman

*J.M.J*

(P.M.Joshi)  
Judicial Member

a.a.bhatt

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Coram : Hon'ble Mr. P.H. Trivedi

: Vice Chairman

Hon'ble Mr. P.M. Joshi

: Judicial Member

27/1/1988

Heard Mr. Girish Patel learned advocate for the applicant. Mr. J.D. Ajmera learned advocate for the respondent not present. On a query whether the petitioner being an employee of 'Sarvatra Sarovar' <sup>is</sup> working as a defence employee or not and therefore whether the Tribunal will have jurisdiction of not, Learned advocate, after ascertaining the position has requested for withdrawal of the case. The case stands disposed of as withdrawn.

*Pravin*  
(P.H.Trivedi)  
Vice Chairman

*Joshi*  
(P.M.Joshi)  
Judicial Member

a.a.bhatt